

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : BILASPUR

Transferred Application No.203/00006/2015

(Arising out of Writ Petition (S) No.4526/2011)

Bilaspur, this Thursday, the 19th day of April, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ram Kumar Verma, S/o Shri Malkham Verma, aged about 55 years, R/o Village Kachandar, P.O. Karanja Bhilai, Tehsil and Distt. Durg (Chhattisgarh) **-Applicant**

(By Advocate – None)

V e r s u s

1. Sale Refractory Unit through the General Manager, Sale Refractory Unit, Maroda, Bhilai, Distt. Durg (Chhattisgarh).
2. The Personnel Manager, Sale Refractory Unit, Maroda, Bhilai, Distt. Durg (Chhattisgarh) **- Respondents**

(By Advocate - Shri Shrinivas Rao, proxy counsel of Shri R.M. Solapurkar)

O R D E R (O R A L)

By Navin Tandon, AM.

None for the applicant.

2. It is seen that for the last four occasions, viz; 19.04.2017, 23.08.2017, 08.11.2017 and 21.02.2018, there has been no representation on behalf of the applicant. Today also, neither the

applicant nor his counsel is present. Thus, it appears that the applicant has lost interest in prosecuting this matter anymore.

3. Accordingly, the T.A. is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-